

(9)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: DELHI.

O.A. No. 864/88.

Decided on: 16-9-1993.

Shri Gurcharan Singh

...Applicant

Versus

Union of India & Ors.

...Respondents

CORAM:

HON'BLE MR. N.V.KRISHNAN, VICE CHAIRMAN (A).
HON'BLE MR. B.S.HEGDE, MEMBER (J).

For the applicant

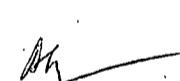
... None.

For the respondents

... None.

ORDER (ORAL)

None for the applicant. This case is listed at serial number 10 in today's cause list which contains a warning that the first ten cases are posted peremptorily for final hearing. In the circumstances, this O.A. is dismissed in default.


(B.S. HEGDE)
MEMBER (J)


(N.V. KRISHNAN)
VICE-CHAIRMAN (A)

(PKK)
16091993.